

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH,  
ALLAHABAD

Dated: Allahabad this 13th day of May, 1996

COHAW: Hon'ble Dr R.K. Saxena, JM  
Hon'ble Mr D.S. Baweja, AM

ORIGINAL APPLICATION NO. 239 OF 1996

Pradeep Kumar Srivastava son of  
Sri S.M. Srivastava at present  
posted as Head Clerk under Deputy  
Chief Engineer / TT / CPOH / Begum  
Sarai, Allahabad, Northern Railway.

Petitioner

.....  
( By Advocate Sri P.K. Kashyap )

Versus

1. General Manager, Northern Railway,  
Baroja House, Northern Railway,  
New Delhi

2. Chief Engineer, T.M.C., Baroja  
House, New Delhi, Northern Railway

3. Deputy Chief Engineer / TT / CPOH /  
Begum Sarai, Allahabad,  
Northern Railway

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Respondents

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( By Advocate - None. )

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ORDER (ORAL)

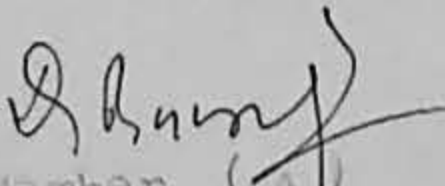
(By Hon'ble Dr R.K.Saxena, Member (J))

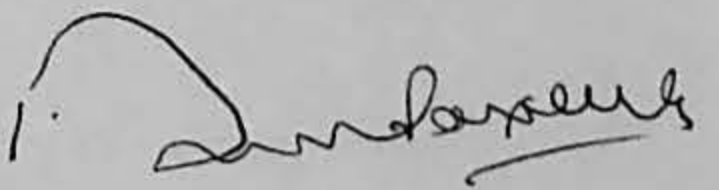
This O.A. has been filed by the applicant challenging the order of transfer (Annexure - I) on the ground that the representation made by the applicant was not disposed of and clear vacancy of Head Clerk under the control of the Respondents, was existing. Besides, the plea was taken that the wife of the applicant was suffering from the ~~medical~~ <sup>mental &</sup> ailment.

2. This matter was at the stage of admission..Notices were issued to the Respondents to file Counter Reply but no Counter-Reply was filed. Vide order dated 20.2.96, the Respondents were directed to maintain status-quo.

3. This matter has been put up before us because the Single Member Bench is not available and the stay order was operative.

4. Sri P.K.Kashyap, Counsel for the applicant has appeared and pleaded that the application be dismissed as withdrawn because the applicant has been promoted and thus the question of his transfer in the present form <sup>is</sup> became infructuous. Accordingly the O.A. is dismissed as withdrawn. The Stay Order which was granted on 22.3.96, stands vacated. No order as to costs.

  
Member (A)

  
Member (J)